



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SPECIAL CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[FROM 29-11-2021 TO 03-12-2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./43/2012 WITH LCR AND P.B.	TARUN DAS, Versus THE STATE OF ASSAM and ORS,	MR.A M BORA MR.A BISWAS MR.R KALITA	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A ALAM PP, ASSAM
2	Crl.A./199/2015 WITH LCR AND P.B.	SRI BABUL SAIKIA and 4 ORS Versus THE STATE OF ASSAM and ANR	MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.U CHAMUAH MR.K OJHA	PP, ASSAM(R-1)
3	Crl.A./216/2016 WITH LCR AND P.B.	SRI RANJAN PEGU @ RAJANI and ANR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
4	Crl.A./318/2016 WITH LCR AND P.B.	SRI PAKHINDRA BEZBARUAH Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
5	Crl.A./1/2017 WITH LCR AND P.B.	SRI KHIRESWAR TANTI and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.M BORGHAIN	PP, ASSAM
6	CRL.A(J)/7/2017 WITH LCR AND P.B.	JITEN GOWALA Versus THE STATE OF ASSAM	MR DIPAK KR. DEY, AMICUS CURIAE	PP, ASSAM
7	WITH CRL.A(J)/8/2017	PARESH TASA Versus THE STATE OF ASSAM	MR.D K DEY AMICUS CURIAE	PP, ASSAM
8	Crl.A./174/2017 WITH LCR AND P.B.	MD SAFIQUE UDDIN @ SAFIQR RAHMAN and 4 ORS Versus THE STATE OF ASSAM and 2 ORS	DR.B AHMED MR.N HAQUE MR. K UDDIN MR.A K AZAD	MR J C GOGOI MR. R DEV (R-2) MRS.S BARAT(R-2) MS. N DAS (R-2) PP, ASSAM
	WITH I.A.(Crl.)/370/2017 in Crl.A./174/2017	MD SAFIQUE UDDIN @ SAFIQR RAHMAN and 4 ORS Versus THE STATE OF ASSAM and 2 ORS	DR. B AHMED MR. N HAQUE MR. K UDDIN MR. A K AZAD	PP, ASSAM

9	WITH CRL.A(J)/49/2017	ANOWAR ALI and ANR. Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	MR. R DEV (R2) PP, ASSAM
10	WITH Crl.A./200/2017	MD ABDUL MATLIB and 2 ORS Versus STATE OF ASSAM and ANR	MR.D P BORAH MR.D K BAGCHI MS.S BORO MR.B PAUL	MR.R DEVR-2 MRS.S BARAT(R-2) PP, ASSAM
11	Crl.A./211/2017 WITH LCR AND P.B.	SRI MINESWAR GOGOI @ GUNDI Versus STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR. S BURAGOHAIN MR.M BORGHAIN	PP, ASSAM
12	CRL.A(J)/38/2018 WITH LCR AND P.B.	ASHOK MURAH Versus THE STATE OF ASSAM	MR. BHASKAR NATH, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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34)	MR. M SARANIA	29-11-2021	To	29-11-2021
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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./10/2016 WITH LCR 6 FILES, P.B. 2 NOS.	SABUR MANDAL and 15 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B K MAHAJAN (R-8,9,13,14 & 15) MR.B D KONWAR MR B ISLAM (R4-R 5) MR.K R PATGIRI MR.R KALITA MR. N J DAS MR. A MOBARAQUE (R4-R 5) MR. R ALI MR. I U CHOWDHURY MR. P K DAS MD.K ALI MRS.J M KONWAR	PP, ASSAM
2	Crl.A./91/2017 FIXED, WITH LCR 4 FILES, P.B. 2 NOS.	SRI BHASKAR JYOTI NATH Versus THE STATE OF ASSAM and ANR	MR. A CHOUDHURY MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH MR. D BORA	PP, ASSAM
3	WITH Crl.A./187/2017	SRI KUMUD DAS @ JAN DAS Versus STATE OF ASSAM and ANR	MR.H NATH MR. A CHOUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS MR. D BORA	PP, ASSAM
4	Crl.A./394/2017 WITH LCR 6 FILES, P.B. 2 NOS.	HIFJUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM and ANR	MR.M HUSSAIN MR. L R MAZUMDER MR.N H BARBHUIYA MD. I HUSSAIN	MR.H SARMA ADDL PP,ASSAM
5	Crl.A./280/2018 WITH LCR 2 FILES, P.B. 2 NOS.	MD REJABUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHOUDHURY MR. P DUTTA MR. A P CHOUDHURY MR. T CHAKRABORTY	MR H R A CHOUDHURY (R2-R7) MR F U BARBHUIYA (R2-R7) MR. A AHMED (R2-R7) MR. I U CHOWDHURY (R2-R7) PP, ASSAM
6	Crl.A./415/2019 WITH LCR 6 FILES, P.B. 2 NOS.	ZAKIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. N ALAM R K MR. A RAHMAN	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./91/2011 WITH LCR 5 FILES	TARUN DAS AND ANR Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MR.S U AHMED MR. E AHMED MISS PHUKAN MR.R ROY MS.S TAMULI	PP, ASSAM
2	Crl.A./108/2011 WITH LCR 6 FILES	FAIZUL HAQUE SEIKH @ FAZLUL HAQUE SEIKH Versus STATE OF ASSAM	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.U K BARMAN	PP, ASSAM
3	Crl.A./109/2011 WITH LCR 4 FILES	GIREN DAS AND 2 ORS Versus STATE OF ASSAM	MR.B CHAKRABORTY MR.U DAS MR.C BHATTACHARYYA	PP, ASSAM
4	Crl.A./111/2011 WITH LCR 4 FILES	RATAN DEB NATH AND ANR. Versus STATE OF ASSAM	MRH I CHOUDHURY MR.P K DEKA MR.I H LASKAR MR.N K DEKA MR. S ALAM	PP, ASSAM
5	Crl.A./133/2011 WITH LCR 4 FILES	DIPEN RAJKONWAR Versus STATE OF ASSAM	MR.J HANDIQUE MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM

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BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./149/2005 WITH OFFICE NOTE, LCR 3 FILES(KEPT IN SECTION), P.B.-3	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
2	Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA N CHAKRABORTY	MR.K DAS SC. C.B.I.
3	Crl.A./32/2006 CRL.A. 34/2006, CRL.A. 26/2006(BOTH D/O), WITH LCR 7 FILES(OUT OF 26)	DR. KRINMOY ROY CHOUDHURY Versus CBI	MR.Z KAMAR MR.Z ALAM MS.A BEGUM MS.M SHARMA	MR.S C KEYAL SC, CBI
4	Crl.A./47/2006	JANARDAN BEZBARUAH Versus CBI	MR.D TALUKDAR MR.A B SIDDIQUE MR.S LAHKAR	MR.S C KEYAL SC, CBI
5	Crl.A./78/2008	MD. SAMSUL HOQUE Versus C B I	MR.Z ALAM MR.P KATAKI MS.S KHATANIAR	MR.A C BURAGOHAIN SC, C B I
	WITH Crl.M.C./257/2008 in Crl.A./78/2008	MD. SAMSUL HOQUE, Versus THE CENTRAL BUREAU OF INVESTIGATION.	MR.Z ALAM MR.P KATAKI MS.S KHATANIAR	MR.A C BURAGOHAIN SC, C B I
6	Crl.A./79/2008	DR. RANJITA ROY Versus THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
	WITH Crl.M.C./258/2008 in Crl.A./79/2008	DR. RANJITA ROY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, C B I
7	Crl.A./84/2008	PALLAB BORDOLOI Versus C B I	MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MS.S KHATANIAR MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
	WITH Crl.A./85/2008	KAMALESH DEKA Versus C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN

9	WITH Crl.A./86/2008	UPENDRA NATH GOGOI Versus C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
10	WITH Crl.A./92/2008	ANISUR RAHMAN Versus C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
11	WITH Crl.A./102/2008	ANANDA CH. BARUAH Versus C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
12	Crl.A./100/2008 WITH LCR 4 FILES	SURESH GOALA and ORS Versus THE STATE OF ASSAM	MR.P KATAKI MS.S KHATANIAR MR.J GOGOI	PP, ASSAM
13	Crl.A./107/2008 WITH LCR 5 FILES	DIGANTA BORA Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.B M CHOUDHURY MRS.N BAROOAH MS.K BARUAH MR.U CHOUDHURY MS.N BHARALI	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA MR. M K BORAH MRS.J M KONWAR
14	Crl.A./43/2011 WITH LCR 7 FILES	MD. BAHARUL ISLAM and ANR, Versus THE STATE OF ASSAM,	MRM H AHMED MS. N N AHMED MR.I H SAIKIA MISSS KANUNGOE MRS.S AHMED MR I HUSSAIN MR.A S CHOUDHURY MD.A MALEQUE MR.A A TARAFDAR	PP, ASSAM

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32)	MR B BURAGOHAJN	29-11-2021	To	03-12-2021
33)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
34)	MR. M SARANIA	29-11-2021	To	29-11-2021
35)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
36)	MR. S SHARMA	29-11-2021	To	30-11-2021
37)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/2400/2014	SUNIL SUTRADHAR and 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M R KHANDAKAR MR.M U MONDAL MR.H R AHMED	GA, ASSAM
2 WP(C)/4571/2015	M/S BHARAT PLASTIC MANUFACTURING COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. S BISWAS MR. F A HASSAN MR. K RAJA	DR. B AHMED (SC, INDUSTRIES DEPT.)(R-1,2 & 4) MR. S CHAMARIA MS. A DEVI (R-3)
3 WP(C)/1945/2016 CAVT. NO. 358/2016	ANUP TRADE and TRANSPORT PRIVATE LIMITED Versus THE UNION OF INDIA and 4 ORS	MR. D SAIKIA MR. R BARUAH MR. K K DUTTA MR. B GOGOI MR. P NAYAK MR S K N MAHAMMAD MRS R BORA MR. A DEKA	MR. P K ROY SC, F C I FOR CAVEATOR
4 WP(C)/5589/2016	BHAGWAN MET PRIVATE LIMITED and 2 ORS Versus HINDUSTAN PAPER CORPORATION LTD. and 2 ORS	MR. G N SAHEWALLA MS. R JAIN MR. A CHETIA MD. ASLAM	MR. C CHOUDHURY (R- 1-3) MR. N HASAN (R- 1-3) MR. J ROY (R- 1-3) MR. A HASAN (R- 1-3) MR. C SHARMA (R- 1-3) MS. S KAKATI (R- 1-3) MR. S BORTHAKUR (R- 1-3)
WITH I.A.(Civil)/1967/2016 in WP(C)/5589/2016	BHAGWAN MET PRIVATE LIMITED and 2 ORS Versus HINDUSTAN PAPER CORPORATION LTD. and 2 ORS	MR.G N SAHEWALLA MS.R JAIN MR.A CHETIA MD.ASLAM	MR.J ROY MR.A HASAN MR.S BORTHAKUR MS.S KAKATI
5 WP(C)/5924/2016	GANESH CH. BHAKAT and 2 ORS. Versus THE ASSAM FISHERY DEV. CORPN. LTD. and 4 ORS.	MR.S BORA MR.S M T CHISTIE	MR.H R A CHOUDHURY(R-5) MR.H ALI(R-5) MR.R A CHOUDHURY(R-5) SC, AFDC MSL RAHMAN(R-5)
6 WP(C)/1943/2017	SWAPNA BANIA DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.M K MISHRA MR.P K MUNIR	GA, ASSAM
7 WP(C)/2222/2017	DULAL ALI Versus THE STATE OF ASSAM and 4 ORS.	MS.S RAHANA MRS.S AZIZ MR.A MATIN	GA, ASSAM

8	WP(C)/5640/2017	DHAKUAKHANA ANUSUCHITA JATI NON-GOVERNMENT ORGANIZATION NGO Versus THE STATE OF ASSAM and 2 ORS.	MS.M BORAH MR.B B BORAH MSL BARUAH	GA, ASSAM
9	WP(C)/6084/2017	NILOTPAL BORAH MAHALDAR Versus THE STATE OF ASSAM and 7 ORS.	MR.N ANAND MR.U K BARMAN MR.H ALI	MR K P PATHAK MR K P PATHAK GA, ASSAM SC, FOREST
10	WP(C)/6730/2017 CAVT. NO. 1561/17	SANJIT DUTTA Versus THE STATE OF ASSAM and 2 ORS.	MR. B PADUN MR. S BORTHAKUR	GA, ASSAM MR. P N GOSWAMI MR. S R RABHA SC, R.H.A.C. MR. I KALITA FOR CAVEATOR
11	WP(C)/7471/2017	M/S. CHANDAKHOLA BEEL FISHERY CO-OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS.A TALUKDAR MR.D K SHARMA MR.H BORAH	GA, ASSAM
12	WP(C)/868/2018	RAGVIK TECHNOLOGIES Versus THE GOVT. OF ASSAM AND 2 ORS	MR. S N TAMULI	GA, ASSAM MR. K K PARASAR(C.G.C)(R-3) MS. S KHOUND MS KEWI
13	WP(C)/4956/2018	KAMALA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	SC, FOREST
14	WP(C)/3404/2019	PAWAN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MRS L BORUAH MISS. M BORAH MR. B B BORAH MR. PARTHIB KR. GOSWAMI	SC, FOREST
	WITH			
15	WP(C)/8000/2018	PAWAN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MISS. M BORAH MR. B B BORAH MS L BARUAH	SC, FOREST
16	WP(C)/6026/2019	ANOWAR AKAND Versus THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR MR F Z MAZUMDER	SC, PNRD GA, ASSAM
17	WP(C)/6045/2019 CAVT. NO.0833/2019	UTPAL BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	SC, PNRD MR. P K BARMAN MS. P CHUTIA FOR CAVEATOR
18	WP(C)/6313/2019	SHAHIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	MR. K MOHAMMED SC, FISHERY
19	WP(C)/6874/2019	JIYARUL ISLAM @ JIAUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. S RANA	SC, PNRD GA, ASSAM MR. P K BARMAN MD H R AHMED MD A ISLAM MS. P CHUTIA
20	WP(C)/7187/2019	M/S. HRD COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. A K DUTTA Mukesh Sharma N JOSHI ASSTT.S.G.I.
	WITH			
21	WP(C)/5684/2019	M/S. HRD COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR. A U CHOUDHURY	Mukesh Sharma ASSTT.S.G.I.
22	WP(C)/8243/2019	M/S. PALAHARTAL SCHEDULE FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S KATAKI MR R M DAS MS. R DUTTA	GA, ASSAM

23	WP(C)/8962/2019 CAVT. NO.1273/2019	PIJUPARA HARIDOBA PAHARPARA JAIJALI MATCHYA BEBASAI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	MR. K N CHOUDHURY GA, ASSAM MR. J PATOWARY FOR CAVEATOR
24	WP(C)/2624/2020	M/S. BISWAJIT ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOUDHURY MR. N K DAS	GA, ASSAM
ORDERS				
25	WP(C)/1184/2014	M/S DHARNAD BRAHMAPUTRA PT.-1 and SATAKURI NADI FISHERY CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.S K SAHARIA MR D C NATH MR.M DAS	GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI
26	WP(C)/3520/2016	MD. SWAFIQL ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR.K R SURANA MR.D UPAMANYA	GA, ASSAM MR. A ROY (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT) MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT)
27	WP(C)/3591/2016 WP(C) 2990/2016(D/O)	SMTI. PUSPA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.S ROY MR.M H LASKAR	SC, FOREST
28	WP(C)/6937/2016	SARMA ART COTTAGE Versus THE NATIONAL HEALTH MISSION, ASSAM AND 6 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.I KALITA MR.S BISWAKARMA MR.S NEOGI	SC, NHM
29	WP(C)/4804/2017	BAHGORAH PATIR CHUK MAHILA SELF HELP GROUP and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.S R GOGOI MR.P BORAH MR.H BARUAH MR.N K DEKA MR. P R MAHANTA	GA, ASSAM
30	WP(C)/31/2018	JITESH CH. BHAKAT Versus THE STATE OF ASSAM AND 15 ORS	MR. M U MONDAL MS N NASRIN MD. I H KHAN	GA, ASSAM
31	WP(C)/3346/2018	BONAI POTHOLIAL GAON MASS MORA SAMABAI SAMITTEE LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. J C GOGOI MR. R KALITA MR. D HANDIQUÉ MR. K KALITA MR. H KAKATI	GA, ASSAM MR. I CHOUDHURY (R7) MR R L CHUTIA (R7)
32	WP(C)/4842/2018	DHANJIT KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MS. H BEGUM MR. R SINGHA	GA, ASSAM MR. S BORA SC, GMC
33	WP(C)/4939/2018	MAMUD ALI SK Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	GA, ASSAM
34	WP(C)/5196/2018	SUREN CHANDRA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR. R CHETRI MR. N BARMAN MS. D BARUAH MR. J BARMAN	DR. B AHMED SC, IRRIGATION
WITH				
35	WP(C)/3761/2018	SUREN CHANDRA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR. R D BHUYAN MR. R CHETRI MR. N BARMAN MS D H BARUAH MR. J BARMAN	SC, IRRIGATION
36	WP(C)/5763/2019	JIABUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA MR. D THAOSEN	SC, PNRD
WITH				
37	WP(C)/5757/2019	ASHIQR ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA	SC, PNRD

38	WITH WP(C)/5765/2019	MUKTAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA MR. D THAOSEN	SC, PNRD
39	WITH WP(C)/5773/2019	BHANU BHAKTA HIRA Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA	SC, PNRD
40	WITH WP(C)/5778/2019	JIABUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA	SC, PNRD
41	WITH WP(C)/5996/2019	HUSSAIN ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA	SC, PNRD
42	WP(C)/6236/2019	TANUJ DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B U LASKAR	SC, PNRD GA, ASSAM
43	WP(C)/6237/2019	SRI SILA BORO Versus THE STATE OF ASSAM AND 8 ORS.	MS. C MEDHI MR. S NATH	SC, PNRD GA, ASSAM
44	WP(C)/6364/2019	SABIR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MS M DAS MR. A GAUTAM	GA, ASSAM
45	WP(C)/6483/2019	AMINUR RAHMAN MALLIK Versus THE STATE OF ASSAM AND 5 ORS.	MR. F Z MAZUMDER	GA, ASSAM MR. M NATH (SC, PNRD)
HEARING				
46	WP(C)/351/2014 CAVT. NO. 1699/2013	NO. 14/15 NISHARI HARIA MIN SAMABARI SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR.U K BARMAN MR.H ALI MR.D CHAKRABORTY MR.A K SINGH MR.V N UPADHYAY MS.M DUTTA MR.S KURMI	GA, ASSAM MR.J DEKA FOR CAVEATOR
47	WP(C)/1540/2014 CAVT. NO. 456/2014	MAYONG HIT SADHINI FISHERY SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM 3 ORS	MR.A SARMA MR.T BARUAH MRM P GOSWAMI	MR.S N SARMA GA, ASSAM MR.T ISLAM MS.F AHMED MR.D NARZARY FOR CAVEATOR
48	WP(C)/6803/2017	ABUL KALAM AZAD Versus THE STATE OF ASSAM and 5 ORS.	MR.U K NAIR MR.R SARMA	GA, ASSAM MRS R DEKA MS. J RONGPIPI SC, TRANSPORT
	WITH I.A.(Civil)/895/2018 in WP(C)/6803/2017	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. R SARMA	GA, ASSAM
49	WITH WP(C)/6806/2017	BAITULLA ALI Versus THE STATE OF ASSAM and 5 ORS.	MR.U K NAIR MR.R SARMA	GA, ASSAM MRS R DEKA MS. J RONGPIPI
	WITH I.A.(Civil)/899/2018 in WP(C)/6806/2017	BAITULLA ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. R SARMA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
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19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
23)	MR. R L YADAV	23-11-2021	To	06-01-2022
24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
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BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./45/2011 WITH LCR 3 FILES	THE UNION OF INDIA Versus PRADIP GUPTA	MR.R C DAS MR.B DAS MRP GOGOI MISSB R DOLEY	MR.S J SARMA MR.S S YADAV
2	Crl.A./50/2011 WITH LCR 19 FILES, P.B.-2	ARUNA PHUKAN Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA M AHMED B M CHOUDHURY N BHARALI N P DAS MR.U CHOUDHURY	SC, CBI
3	Crl.A./58/2011 WITH LCR 4 FILES	SRI JOGEN BARUAH AND 5 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MRS.B H KASHYAP MR.S BORDOLOI	PP, ASSAM
4	Crl.A./63/2011 WITH LCR 5 FILES	PUNYA KANTA DAS Versus STATE OF ASSAM	MR.B M CHOUDHURY MS.S CHOUDHURY	PP, ASSAM
5	Crl.A./134/2011 WITH LCR 7 FILES AND P.B.	SATYA NARAYAN BHARALI Versus THE STATE OF ASSAM	MR.S SINHA MR.M HUSSAIN MR.B SINHA MR. A.K. GUPTA,AMICUS CURIAE	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./167/2010 WITH LCR 1 FILE	EMPLOYEES STATE INSURANCE CORPORATION REGIONAL OFFICE, Versus NIRMAL GANGULY and ORS,	MR.K K NANDI MISS.B SARKAR MS.P BORGHAIN	MR. A K DUTTA,AMICUS CURIAE PP, ASSAM
2	Crl.A./182/2010 WITH LCR 4 FILES	THE STATE OF ASSAM, Versus MAHENDRA DIHINGIA,	ADDL PP,ASSAM PP, ASSAM MR.B B GOGOI	MR.R K MALAKAR MISSG GOSWAMI MR.P M DASTIDAR
3	Crl.A./185/2010 WITH LCR 4 FILES	DEBARU BHUMIJ Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.M JAIN MD.ASLAM	PP, ASSAM
4	Crl.A./203/2010 WITH LCR 7 FILES	THE STATE OF ASSAM Versus ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY
5	Crl.A./47/2011 WITH LCR 5 FILES	DADUL MECH, Versus THE STATE OF ASSAM,	MR. P K BORAH MR.B BURAGHAIN MR.U K DEKA MR.S BORTHAKUR	PP, ASSAM

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16)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
17)	MR J CHOPRA	03-12-2021	To	10-12-2021

18)	MR. A M BORA	22-11-2021	To	03-12-2021
19)	MR G DAS	22-11-2021	To	12-12-2021
20)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
21)	MR. M ALAM	24-11-2021	To	30-11-2021
22)	MR. S ZAMAN	24-11-2021	To	30-11-2021
23)	MR. R L YADAV	23-11-2021	To	06-01-2022
24)	MS. K YADAV	23-11-2021	To	06-01-2022
25)	MR. A C SARMA	29-11-2021	To	01-12-2021
26)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
27)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
28)	MR. N N B CHOUDHURY	26-11-2021	To	29-11-2021
29)	MR. N BORAH	25-11-2021	To	05-12-2021
30)	MR. S SINHA	26-11-2021	To	02-12-2021
31)	MR K AGARWAL	29-11-2021	To	07-12-2021
32)	MR B BURAGOHAIN	29-11-2021	To	03-12-2021
33)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
34)	MR. M SARANIA	29-11-2021	To	29-11-2021
35)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
36)	MR. S SHARMA	29-11-2021	To	30-11-2021
37)	DR. B N GOGOI	26-11-2021	To	03-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SPECIAL CAUSELIST

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[FROM 29-11-2021 TO 03-12-2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./5/2011 WITH LCR 4 FILES	KAPIL DEV GOSWAMI, Versus THE STATE OF ASSAM,	MR.N SARKAR MSK KALITA MR.N N JHA	PP, ASSAM
2	Crl.A./6/2011 WITH LCR 5 FILES. P.B.-1	MAHESH KHARIA Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
3	Crl.A./12/2011 WITH LCR 5 FILES	ROMEN GOGOI and 2 ORS Versus THE STATE OF ASSAM	MR.P BORA MR.B BURAGOHAIN MR.U DEKA MR.S BORTHAKUR	PP, ASSAM
4	Crl.A./87/2011 WITH LCR 4 FILES	ALAMGIR ANSARI Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MRS.S D CHOUDHURY MISS PHUKAN MR.S K BARUAH	PP, ASSAM
5	Crl.A./88/2011 WITH LCR 4 FILES	MONGAL SINGH @ MANGAL SINGH Versus THE STATE OF ASSAM	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.B K SINGH MR.D P BORAH MR.A ROY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
4)	MR. A DAS	13-11-2021	To	30-11-2021
5)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
6)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
7)	MR. A SATTAR	24-11-2021	To	30-11-2021
8)	MR B ACHARYYA	16-11-2021	To	10-12-2021
9)	MR S SARMA	15-11-2021	To	03-12-2021
10)	MR. N DHAR	22-11-2021	To	22-12-2021
11)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./96/2010 WITH LCR 3 FILES	DHIREN DEKA, Versus STATE OF ASSAM,	MR.M SARMA MR.S SARMA MR. M DUTTA, AMICUS CURIAE MR.P SARMA	PP, ASSAM
2	Crl.A./97/2010 WITH LCR 4 FILES	SANKAR DEBNATH, Versus THE STATE OF ASSAM and ANR,	MR.A KHALEQUE MR. P N GOSWAMI, AMICUS CURIAE MR.Z KHALID	PP, ASSAM
	WITH Crl.M.C./571/2010 in Crl.A./97/2010	SRI SANKAR DEBNATH Versus THE STATE OF ASSAM and ANR	MR.A KHALEQUE MR.Z KHALID	PP, ASSAM
3	Crl.A./27/2011 WITH LCR	UNION OF INDIA, Versus SUSHIL AGARWAL and 2 ORS,	H K DAS U K GOSWAMI	MR.M MAHANTA MS.R DEKA MR.R DUBEY
4	Crl.A./37/2011 WITH LCR	UTPAL KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	MR.R DE MR.P DEKA MR.N P BARUAH PP, ASSAM MR.R BORDOLOI

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